



\$~33

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3123/2023

EX-WING COMMANDER ABHINAV SHARMA (29836-A) AE (L)

..... Petitioner

Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar,

CGSC with Mr. Srish Kumar Mishra and Mr. Alexander Mathai Paikaday,

Advocates.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO HON'BLE MR. JUSTICE RAVINDER DUDEJA

> ORDER 13.05.2024

%

Pleadings are complete.

List for hearing on November 13, 2024.

V. KAMESWAR RAO, J

RAVINDER DUDEJA, J

MAY 13, 2024

7